

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA No. 57 of 2013 in
DFR No. 277 of 2013

Dated : 6th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

Tamil Nadu Power Producers Association ...Appellant(s)

Versus

Tamil Nadu Generation & Distribution Corporation Ltd.
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. T. Mohan for
Mr. S. Santanam Swaminadhan

Counsel for Respondent (s): Mr. S. Vallinayagam for R-1

ORDER

We have heard the Learned Counsel for both the parties.

Mr. S. Vallinayagam, Learned Counsel for TANGEDCO (R-1) wants to file reply to the Application for condonation of delay opposing the same. Accordingly, he is permitted to file the reply on or before 10.04.2013 after serving copy on the other side.

Post the matter for hearing the condonation of delay application on 22.04.2013 at Chennai Circuit Bench.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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